

## NATIONAL JUDICIAL ACADEMY

### **Subject : Advertisement for the post of Director, National Judicial Academy, Bhopal**

National Judicial Academy is an independent society, established in 1993 under the Societies Registration Act, 1860. The Hon'ble Chief Justice of India is the Chairman of the General Body of NJA as well as the Chairman of the Governing Council, the Executive Committee and the Academic Council of NJA. NJA is fully funded by the Government of India. The Director, NJA is the Principal Executive Officer of NJA. The Director is appointed by the Chairman, the Hon'ble the Chief Justice of India.

The mandate of the academy is to strengthen the Administration of Justice through Judicial Education, Research and Policy Development.

Applications are invited from eligible Indian Citizens for appointment to the post of Director, National Judicial Academy, Bhopal. The qualifications, eligibility, term of office, salary & allowances and other conditions for the post of Director, NJA are given below :-

(I) **Qualifications**

A person shall not be qualified for appointment as Director unless he -

- (a) is or has been a judge of a High Court; or
- (b) is a judicial officer and has, for at least two years, held a post carrying a pay of Rs.80,000/- fixed and allowances or equivalent pay as pre-revised/revised from time to time; or
- (c) is a judicial officer and has, for at least three years, held a post carrying scale of pay of Rs.67,000-79,000/- or equivalent scale of pay as pre-revised/revised from time to time; or

- (d) is a judicial officer and has, for at least ten years held a post of District Judge and Additional District Judge or equivalent in any of the State Higher Judicial Service ; or
- (e) is an eminent academician in the field of law-education and well versed in administration of educational institutions.

(II) **Term of Office**

The Director of NJA shall hold office as such for a term of 3 (three) years in the first instance, which may be extended. Provided that Director shall not hold office after he has attained the age of 70 (Seventy) years.

(III) **Salary and Allowances**

The Director shall be entitled to a monthly salary of Rs.80,000/- (Eighty Thousands) (fixed) and to such allowances as are admissible.

Eligible and interested persons already employed in Government Department/Autonomous Organisation/Public Sector Undertakings should submit their applications through proper channel. However, they may send an advance copy of the application directly.

The application, typed on plain paper with complete Curriculum Vitae and all the academic details including educational and professional qualifications, experience, publications, if any, as also date of birth, postal and e-mail addresses, contact telephone number etc. should reach the undersigned on or before 21.02.2014.

Sd/-  
(Ravindra Maithani)  
Secretary General  
Supreme Court of India  
Tilak Marg,  
New Delhi – 110 201